

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 326 OF 2020

Orange Business Service  
India Technology Pvt. Ltd.

..... Petitioner

*V e r s u s*

Info Tech Corporation of Goa & anr.

..... Respondents

Mr. A. D. Bhobe and Ms. Kalpa Govenkar, Advocates for the Petitioner.

Mr. D. Pangam, Advocate General with Ms. Ankita Kamat, Additional Government Advocate for the Respondents.

Coram :- M. S. SONAK &  
M. S. JAWALKAR, JJ.

Date : 25<sup>th</sup> November, 2020

P.C.

1. At the request of the learned Advocate General, this matter is adjourned to 14.12.2020

M. S. JAWALKAR, J.

M. S. SONAK, J.

arp/\*